

14

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/63/2016

NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYA SHANKAR ADV. FOR R1 9952211885	R. Vidhya Shankar	
2.	ROHAN RAJASEKARAN for Rajagopal & Raghunath Advocates +91 7358315582	Counsel for Applicants 1-5	Roh R

ORDER

Shri Rajagopal and Raghunath, representing counsel for applicants 1-5 present.
Shri R. Vidhya Shankar, counsel for R1 present. Time is extended at request.
Put up on **13.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)